## Annexure-4

Name of the corporate debtor: SHRI AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED

Date of commencement of CIRP: 16.10.2019

List of Creditors as on: 14.12.2019

List of unsecured financial creditors (otherthan belonging to any class of creditors)

|  |          | _   | _ | -        | -                                 |            | -                 | -                           | Will Street |                           |  |
|--|----------|-----|---|----------|-----------------------------------|------------|-------------------|-----------------------------|-------------|---------------------------|--|
|  |          |     |   |          |                                   |            |                   | No.                         |             | S                         |  |
|  |          |     |   |          |                                   |            |                   | Name of creditor            |             |                           |  |
|  |          | 7   |   |          |                                   |            | receipt           | Date of                     |             | Detai                     |  |
|  |          |     |   |          |                                   |            | Claimed           | Amount                      |             | Details of claim          |  |
|  |          |     |   |          |                                   | nammerca   | admittad          | Amount of claim             |             |                           |  |
|  |          |     |   |          |                                   |            | claim             | Nature of                   |             | Details of claim admitted |  |
|  |          | NIL |   |          | Amount<br>covered by<br>guarantee |            |                   |                             |             |                           |  |
|  |          |     |   | adminica | admittad                          | claims     | 000               | voting<br>share in          | % of        | р                         |  |
|  |          |     |   |          |                                   |            | claim             | Amount of contingent        |             |                           |  |
|  |          |     |   |          | OII                               | may be set | ware of their     | t of mutual Amount          | Amount of   |                           |  |
|  |          |     |   |          |                                   | •          | rejected          | Amount of claim claim under |             |                           |  |
|  |          | ,   |   |          |                                   | n          | verificatio " any | •                           | Amount of   |                           |  |
|  |          |     |   |          |                                   |            | и ану             | Remarks,                    |             |                           |  |
|  | 17<br>28 |     |   |          |                                   |            |                   |                             |             |                           |  |

2017-2019/11341 2017-2019/11341

1881 REGD. NO.